

**Central Administrative Tribunal
Ernakulam Bench**

OA No.180/00711/2018

Friday, this the 26th day of July, 2019.

CORAM

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member**

Ajitha P., aged 56 years,
W/o I.Krishnakumar,
Trained Graduate Teacher (English)
Kendriya Vidyalaya No.2,
Naval Base, Kochi-682 004.
Residing at: Palliyil House,
Poimblasseri Lane, Ravipuram,
M.G.Road P.O., Kochi-682 016.

Applicant

(Advocate: Mr. T.C.Govindaswamy)

versus

1. The Commissioner,
Kendriya Vidyalaya Sangathan,
No.18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi-110 016.
2. The Deputy Commissioner
Kendriya Vidyalaya Sangathan
Regional Office, Ernakulam, Kochi-682 020.
3. The Principal
Kendriya Vidyalaya No.2, Naval Base,
Kochi-682 004.
4. Smt.Nithya R.Warrier
Trained Graduate Teacher (English)
Kendriya Vidyalaya
Kottayam (Rubber Board)
Kottayam-686 009.

Respondents

Advocate:

Mr.K.I.Mayankutty Mather for R1 to 3
Mr.N.Unnikrishnan for R4.

The OA having been heard on 26th July, 2019, this Tribunal delivered the following order on the same day:

O R D E R (oral)

By E.K.Bharat Bhushan, Administrative Member

Today when the matter was called, Mr.T.C.Govindaswamy, learned counsel for the applicant produced a copy of the order dated 22nd July, 2019 issued on behalf of respondent No.1, accommodating the applicant at Kendriya Vidyalaya No.2, Cochin. Mr.T.C.Govindaswamy submits that there is no further grievance to be redressed.

2. Recording the above submission, the OA is closed.

**(Ashish Kalia)
Judicial Member**

aa.

**(E.K.Bharat Bhushan)
Administrative Member**

Annexures filed by the applicant:

Annexure A1: Copy of transfer order bearing F.No.1-1/2018/KVS (HQ)/Estt.II dated 10.8.2018, downloaded from the website of the respondents.

Annexure A2: Copy of transfer guidelines-2018 communicated from the office of the 1st respondent under letter bearing No.F.I-I/2018/KVS/HQ(Estt.II) dated 13.4.2018.

Annexure A3: Copy of order issued under F.no.1-1/2018/KVS(HQ) Estt.II dated 10.8.2018 by the 1st respondent.

Annexure A4: Copy of relieving order bearing No.F.03/KV.2CHN/2018-19/253 dated 13.8.2018 issued by the 3rd respondent.

Annexure A5: Copy of representation dated 13.8.2018 addressed to the 1st respondent.

Annexure A6: Copy of letter bearing No.F.03/KV.2CHN/2017-18/266 dated 13/14.8.2018 to the 2nd respondent, Deputy Commissioner from the Principal, KV No.2, Naval Base, Kochi.

Annexure A7: Copy of transfer order bearing F.No.1-1/2018/KVS(HQ)/Estt.II dated 4.9.2018 issued by the 1st respondent.

Annexure A8: Copy of transfer modification order F.No.1-1/2018/KVS(HQ)/Estt.II/TGT dated 4.9.2018 issued by the 1st respondent.

Annexure A9: Copy of the memorandum No.F.11055/PGT/LDCE/2018-19/KVS(HQ)/Estt-II) dated 5.2.2019.

Annexure A10: Copy of the relieving order No.F.03/KV2/CHN/2018-19 dated 21.2.2019.

Annexure A11: Copy of the representation dated 24.2.2019 addressed to the Deputy Commissioner, KVS Chennai Region, Chennai.

Annexures filed by respondents:

Annexure R4(A): Copy of judgment dated 15.2.2018 in O.P.No.1637/2017 issued by the Hon'ble Judge, Family Court, Ernakulam.

Annexure R4(B): Copy of written complaint dated 7.9.2018.